NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/233/ (IB)/2017

NAME OF THE PETITIONER(S)

: L&T FINANCE LTD

NAME OF THE RESPONDENT(S)

: CT RAMANATHAN INFRASTRUCTURE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G. J. MOHAN COUR FOX R. UMASHANKAR

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ORDER

Counsels for both the parties are present. Matter was posted for arguments. Counsel for the Operational Creditor is not present. Counsel representing the Counsel for Operational Creditor is not able to assist this Bench. Therefore, Senior Counsel representing the Operational Creditor is directed to be present on the next date of hearing for arguments, failing which an appropriate order will be passed. Put up on

20.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk